

CENTRAL ADMINISTRATIVE TRIBUNAL LUCKNOW BENCH LUCKNOW

ORIGINAL APPLICATION NO: 52/2005.

Lucknow, this the 7th day of March, 2005.

HON'BLE SHRI S.P. ARYA MEMBER(A)
HON"BLE SHRI M.L. SAHNI MEMBER(J)

Sudhir Swant aged about 46 years s/o Sri S.D. Sawant r/o 87 F Samar Vihar Colony Alambagh Lucknow.

Applicant.

By Advocate Shri A. Moin.

Versus

1. Union of India through Secretary, Ministry of Labor and Employment New Delhi.
2. Central Government Industrial Tribunal cum Labor Court Lucknow through its presiding Officer.

Respondents.

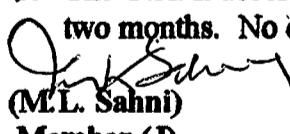
By Advocate : None

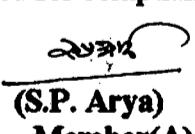
Order Oral

By Hon'ble Shri S. P. Arya Member(A)

The applicant by this O.A. seeks for direction to Respondent No. 2 for fixing the pay of the applicant correctly with effect from his date of appointment in CGIT on the post of Personal Assistant in grade of Rs. 5500-9000/- in terms of the order dated 7.7.20004. A representation in this regard has already been moved on 16.4.2004. The respondents are directed to decide the representation of the applicant by a reasoned and speaking order within a period of two months and communicate the orders thereon to the applicant.

2. The O.A. is accordingly disposed of. This be listed for compliance purposes after two months. No costs.


(M.L. Sahni)
Member (J)


(S.P. Arya)
Member(A)

V.

O.R.

Incompliance with
Hon'ble court order
st. 7-3-05.
O.A. submitted before
Hon'ble Bench on 12-5-05
for ~~submision~~ of compliance report
12-5-05